

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 597 OF 2016 IN APPEAL NO. 292 OF 2016**

**Dated: 31<sup>st</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Utkal Alumina International Ltd. ...Appellant(s)  
Vs.**

**Odisha Electricity Regulatory Commission & Anr. ....Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. G. Umapathi for  
Mr. Rutwik Panda  
Mr. Nikhar Berry  
Mr. Anshu Malik for R-1

Mr. R. K. Mehta  
Ms. Himanshi Andley for GRIDCO

**ORDER**

There is bereavement in the family of Mr. Rutwik Panda, learned counsel appearing for the State Commission.

As agreed by learned counsel for the parties, the matter is adjourned to **27.11.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**